

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 186
ANSWERED ON 15/03/2022

TARGET FIXED UNDER PMAY-G

*186. SHRI VINAYAK RAUT:
SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned/built/allotted in the country including Ratnagiri-Sindhudurg, Ramtek-Nagpur districts of Maharashtra, Dadra and Nagar Haveli as well as Daman and Diu, Haryana, Jharkhand, West Bengal and Mangaldoi Parliamentary Constituency of Assam including North Eastern States and other States under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during each of the last three years alongwith the present status thereof;
- (b) the number and percentage of houses built/constructed in the country since 2018 and the current year along with the details of funds sanctioned, granted, allocated and utilized under this yojana during the said period, district and State-wise including Maharashtra;
- (c) the number of houses likely to be built in the coming years, State/district-wise;
- (d) the total number of houses built and allotted to the beneficiaries during the last four years State-wise including Gujarat, district-wise;
- (e) whether the said yojana is lagging behind its schedule in achieving the targets fixed;
- (f) if so, the details thereof, State/district-wise; and
- (g) the steps taken by the Government to ensure timely allotment of houses to all beneficiaries?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (g) A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) to (g) OF LOK SABHA STARRED QUESTION No. *186 TO BE ANSWERED ON 15.03.2022 REGARDING TARGET FIXED UNDER PMAY-G.

(a) The details of number of houses allocated, sanctioned and completed in the country including Ratnagiri-Sindhudurg, Ramtek-Nagpur districts of Maharashtra, Dadra and Nagar Haveli as well as Daman and Diu, Haryana, Jharkhand, West Bengal and Mangaldoi Parliamentary Constituency of Assam including North Eastern States and other States under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during each of the last three years along with the present status is given in **Annexure-I**.

(b) The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries is done by the respective State/UT Governments. The district level data related to houses allocated, sanctioned and completed and funds transferred to beneficiaries can be seen at the programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->Houses progress against the target financial year. The State-wise (including Maharashtra) details of number and percentage of houses completed in the country since financial year 2018-19 to current year along with the details of central funds released and utilized (including State Share) is given in **Annexure-II**.

(c) In order to achieve the target of “Housing for All” in rural areas, PMAY-G is being implemented with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. Under PMAY-G, a total target of 2.62 crore houses (approx.) has already been allocated to the States/UTs, till current FY 2021-22, out of which 2.28 crore houses have been sanctioned and 1.75 crore houses have been completed as on 09.03.2022. The State-wise details can be seen at the programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->Houses progress against the target financial year.

(d) The total number of houses sanctioned to the beneficiaries and completed during the last four years i.e. FY 2017-18 to 2020-21 State-wise including Gujarat, district-wise is given in **Annexure-III**.

(e) to (g) During the period of Covid-19 pandemic induced nation-wide lockdown, all construction activities including construction of houses under PMAY-G were also affected. Besides, the delays are also due to delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials.

The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry to ensure timely completion of targeted houses.
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme by the functionaries at various levels.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds at the level of the Ministry.
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.

STATEMENT IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. *186 TO BE ANSWERED ON 15.03.2022 REGARDING TARGET FIXED UNDER PMAY-G

Details of number of houses allocated, sanctioned and completed in various States/UTs and districts under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during each of the last three years along with the present status (as on 09.03.2022)

(units in Nos.)

S. No.	Name of States/Districts/UTs	Targets Allocated by GoI				Houses Sanctioned by the States/UTs				Houses Completed			
		2018-19	2019-20	2020-21	2021-22	2018-19	2019-20	2020-21	2021-22	2018-19	2019-20	2020-21	2021-22
1	Arunachal Pradesh	0	7,500	13,279	9,596	0	7,498	11,934	3,290	0	180	154	0
2	Assam	0	2,56,043	3,65,976	7,00,000	0	2,23,731	2,69,339	0	0	2,00,715	38,402	0
	<i>Baksa</i>	0	10,765	3,326	0	0	10,478	3,324	0	0	8,672	214	0
	<i>Darrang</i>	0	8,697	16,723	0	0	7,215	11,700	0	0	6,723	1,465	0
	<i>Kamrup</i>	0	9,802	14,124	0	0	9,498	13,999	0	0	9,180	4,232	0
	<i>Nalbari</i>	0	6,881	6,881	0	0	3,947	6,881	0	0	3,800	1,490	0
	<i>Udalguri</i>	0	6,067	2,888	0	0	5,544	2,888	0	0	4,379	60	0
3	Bihar	0	13,02,259	2,54,788	11,49,947	0	12,87,741	2,40,214	9,02,143	0	11,11,039	1,78,794	0
4	Chhattisgarh	3,48,960	1,51,100	1,57,815	0	3,48,802	1,51,073	1,57,814	0	3,25,596	71,520	3	0
5	Goa	0	0	1,280	0	0	0	0	0	0	0	0	0
6	Gujarat	0	1,07,100	1,11,775	25,589	0	1,05,689	1,00,148	21,956	0	93,130	16,212	2,376
7	Haryana	0	0	1,249	8,038	0	0	619	1,197	0	0	65	0
8	Himachal Pradesh	0	871	3,903	3,514	0	870	3,893	2,580	0	772	1,234	0
9	Jammu And Kashmir	0	54,991	49,647	63,426	0	54,244	47,657	31,377	0	30,994	18,204	0
10	Jharkhand	1,38,884	3,22,000	3,49,105	4,03,504	1,38,852	3,21,918	3,47,947	3,85,228	1,34,550	2,85,094	2,40,367	30,780
11	Kerala	0	0	0	13,307	0	0	0	9,823	0	0	0	6
12	Madhya Pradesh	5,65,914	6,00,000	6,25,000	5,98,538	5,65,892	5,99,973	6,24,831	3,88,893	5,53,639	5,53,441	4,39,439	9,549
13	Maharashtra	68,464	3,54,501	3,09,741	3,91,921	66,163	3,00,053	2,57,818	50,350	59,340	2,35,981	1,41,310	3
	<i>Nagpur (Includes Rametek)</i>	2,571	11,636	9,381	3,949	2,388	8,237	7,744	2,124	1,968	6,423	5,154	0

	<i>Ratnagiri</i>	313	1,544	1,567	2,130	313	1,540	1,523	349	308	1,471	1,178	0
	<i>Sindhudurg</i>	218	993	1,098	628	217	980	932	87	214	927	613	0
14	Manipur	0	8,900	15,842	11,684	0	8,849	15,047	1,322	0	4,073	2	0
15	Meghalaya	0	17,200	25,732	18,000	0	17,145	23,408	0	0	7,579	32	0
16	Mizoram	0	1,500	5,438	6,980	0	1,500	5,431	0	0	0	3	0
17	Nagaland	0	5,900	10,002	4,933	0	5,900	2,911	2,747	0	0	0	0
18	Odisha	2,55,958	6,84,433	2,01,333	8,17,513	2,55,918	6,54,955	1,89,224	0	2,41,073	5,79,246	1,59,031	0
19	Punjab	0	10,000	0	17,117	0	9,996	0	11,555	0	9,151	0	7
20	Rajasthan	2,13,204	4,50,816	1,97,146	3,97,006	2,12,962	4,47,158	2,02,232	3,83,036	2,09,089	4,11,178	1,55,948	2,828
21	Sikkim	0	0	260	70	0	0	200	65	0	0	0	0
22	Tamil Nadu	21,000	2,00,000	0	2,89,887	21,000	1,82,695	0	2,29,179	13,760	73,538	0	18
23	Tripura	0	28,838	0	1,59,913	0	23,600	0	1,56,664	0	22,484	0	28
24	Uttar Pradesh	3,10,053	1,72,007	7,32,591	4,33,536	3,09,835	1,71,721	7,31,981	4,28,336	3,08,526	1,69,946	6,98,997	3,43,208
25	Uttarakhand	0	0	13,399	3,073	0	0	12,643	2,783	0	0	1,267	22
26	West Bengal	5,86,333	10,83,488	9,23,505	3,95,038	5,85,656	10,26,707	8,91,697	1,52,457	5,72,818	9,80,285	7,65,114	32,489
27	Andaman and Nicobar	307	249	406	0	313	248	411	0	280	154	218	0
28	Dadra and Nagar Haveli	4,585	0	0	1,129	4,581	0	0	0	1,322	0	0	0
29	Daman and Diu	0	0	0	53	0	0	0	0	0	0	0	0
30	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
31	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
32	Andhra Pradesh	0	0	0	1,79,060	0	0	0	0	0	0	0	0
33	Karnataka	0	42,267	0	0	0	39,459	796	0	0	90	1	0
34	Telangana	0	0	0	0	0	0	0	0	0	0	0	0
35	Ladakh	0	236	478	0	0	201	465	0	0	201	0	0
	Total	25,13,662	58,62,199	43,69,690	61,02,372	25,09,974	56,42,924	41,38,660	31,64,981	24,19,993	48,40,791	28,54,797	4,21,314

STATEMENT IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. *186 TO BE ANSWERED ON 15.03.2022 REGARDING TARGET FIXED UNDER PMAY-G

State-wise (including Maharashtra) details of number and percentage of houses constructed in the country viz-a-viz targets since financial year 2018-19 to current year (as on 09.03.2022) along with the details of funds released and utilized (including state share) under PMAY-G:

S.No.	State Name	Target Allocated (in Nos.)	Houses Completed (in Nos.)	Percentage of completion	Central Release (Rs. In crore)	Fund Utilization** (Rs. In crore)
1	Arunachal Pradesh	30,375	4,123	14	0.00	22.92
2	Assam	13,22,019	4,43,438	34	5,007.58	6,419.36
3	Bihar	27,06,994	23,38,940	86	16,541.95	28,121.16
4	Chhattisgarh	6,57,875	4,58,419	70	3,506.62	5,879.55
5	Goa	1,280	131	10	0.00	2.30
6	Gujarat	2,44,464	2,14,587	88	1,700.57	2,919.09
7	Haryana*	9,287	14,022	151	62.95	130.93
8	Himachal Pradesh	8,288	5,526	67	58.28	101.95
9	Jammu And Kashmir	1,68,064	79,042	47	1,213.81	1,343.95
10	Jharkhand	12,13,493	8,80,930	73	8,619.35	13,657.05
11	Kerala	13,307	10,083	76	0.00	132.05
12	Madhya Pradesh	23,89,452	17,30,685	72	13,423.10	23,010.63
13	Maharashtra	11,24,627	6,32,990	56	4,840.81	8,106.92
14	Manipur	36,426	13,725	38	120.50	172.26
15	Meghalaya	60,932	27,041	44	430.02	407.98
16	Mizoram	13,918	4,115	30	45.40	58.87
17	Nagaland	20,835	4,239	20	34.81	76.84
18	Odisha	19,59,237	12,48,154	64	9,321.40	15,685.14
19	Punjab	27,117	22,328	82	67.53	276.13
20	Rajasthan	12,58,172	9,27,159	74	7,508.66	11,685.49
21	Sikkim*	330	698	212	1.22	4.93
22	Tamil Nadu	5,10,887	2,53,075	50	1,837.04	3,502.83
23	Tripura	1,88,751	43,747	23	1,265.69	1,428.04
24	Uttar Pradesh*	16,48,187	16,61,456	101	12,479.40	20,716.77
25	Uttarakhand	16,472	7,477	45	245.16	196.75
26	West Bengal	29,88,364	25,56,463	86	19,159.39	31,758.64
27	A&N Islands*	962	990	103	16.88	11.24
28	D&N Haveli	5,729	1,934	34	65.45	85.96
29	Lakshadweep*	0	45	100	0.00	0.60
30	Andhra Pradesh	1,79,060	18,682	10	186.05	264.55
31	Karnataka	42,267	53,250	126	497.82	597.47
32	Telangana	0	0	0	0.00	0.00
33	Ladakh	714	714	100	0.00	0.00
	Total	1,88,47,885	1,36,58,208		1,08,257	1,76,778

Note: * Figures of houses completed include houses sanctioned during the previous years.

** including State Share

STATEMENT IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. *186 TO BE ANSWERED ON 15.03.2022 REGARDING TARGET FIXED UNDER PMAY-G

- i. Total number of houses sanctioned and completed during the last four years i.e. financial year 2017-18 to 2020-21 State-wise including Gujarat:

(units in Nos.)

S.No.	State	Houses Sanctioned	Houses completed
1	Arunachal Pradesh	23,332	3,249
2	Assam	4,97,542	3,99,964
3	Bihar	26,59,104	19,28,794
4	Chhattisgarh	9,08,888	8,01,520
5	Goa	193	112
6	Gujarat	3,12,110	2,64,708
7	Haryana	11,164	20,522
8	Himachal Pradesh	8,556	7,652
9	Jammu And Kashmir	1,36,364	43,775
10	Jharkhand	10,43,085	8,52,963
11	Kerala	9,907	17,428
12	Madhya Pradesh	21,36,528	18,47,865
13	Maharashtra	7,82,233	6,21,639
14	Manipur	32,634	11,251
15	Meghalaya	58,028	21,600
16	Mizoram	13,531	4,353
17	Nagaland	8,944	4,239
18	Odisha	15,43,865	15,91,089
19	Punjab	23,924	17,677
20	Rajasthan	11,37,468	11,26,570
21	Sikkim	101	1,065
22	Tamil Nadu	4,92,137	2,84,923
23	Tripura	46,122	45,640
24	Uttar Pradesh	20,55,696	14,55,486
25	Uttarakhand	7,063	12,372
26	West Bengal	29,21,931	22,94,492
27	Andaman and Nicobar	1,355	769
28	Dadra and Nagar Haveli	5,603	1,390
29	Daman and Diu	14	13
30	Lakshadweep	53	37
31	Puducherry	0	0
32	Andhra Pradesh	67,846	46,037
33	Karnataka	1,66,832	87,567
34	Telangana	0	0
	Total	1,71,12,153	1,38,16,761

Note: Figures of houses sanctioned and completed include houses allocated to the States/UTs in previous years also.

- ii. Total number of houses sanctioned and completed during the last four years i.e. financial year 2017-18 to 2020-21 in districts of Gujarat:

(units in Nos.)

S.No.	District Name	Houses Sanctioned	Houses Completed
1	Ahmadabad	7,235	7,048
2	Amreli	1,445	1,381
3	Anand	3,670	3,501
4	Arvalli	23,098	16,560
5	Banas Kantha	19,284	16,613
6	Bharuch	2,503	2,345
7	Bhavnagar	3,179	3,120
8	Botad	2,190	1,848
9	Chhotaudepur	25,691	23,535
10	Dang	1,797	1,481
11	Devbhumi Dwarka	1,138	684
12	Dohad	84,778	76,252
13	Gandhinagar	2,203	2,399
14	Gir Somnath	1,870	1,724
15	Jamnagar	1,189	699
16	Junagadh	1,377	1,327
17	Kachchh	1,995	1,832
18	Kheda	7,719	7,237
19	Mahesana	4,081	3,798
20	Mahisagar	6,505	5,137
21	Morbi	1,306	906
22	Narmada	2,747	2,772
23	Navsari	6,712	6,682
24	Panch Mahals	49,159	34,433
25	Patan	12,793	11,284
26	Porbandar	444	347
27	Rajkot	1,254	975
28	Sabar Kantha	11,038	8,243
29	Surat	8,822	7,264
30	Surendranagar	6,929	6,375
31	Tapi	2,763	1,756
32	Vadodara	2,048	2,011
33	Valsad	3,148	3,139
	Total	3,12,110	2,64,708

Note: Figures of houses sanctioned and completed include houses allocated to the States/UTs in previous years also.
